

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF MINING  
Civil Secretariat, Jammu

**Notification**

**Jammu, the 22<sup>nd</sup> of December 2020**

**S.O 39/** .-In exercise of the powers conferred by section 15 read with section 23C of the Mines & Minerals (Development & Regulation) Act, 1957 (Central Act No.67 of 1957), the Government hereby direct that provisio to clause (vi) of sub-rule (1) of rule 56 of the Jammu and Kashmir Minor Mineral Concession, Storage, Transportation of Minerals and Prevention of Illegal Mining Rules, 2016 shall be substituted as under:-

***"Provided that in emergent situation, the Administrative Secretary, Mining Department, in the interest of Major Developmental Projects of Indian Railways, National Highway Authority of India (NHAI) and Airports Authority of India (AAI), including their subsidiary companies such as IRCON, KRCL and NHIDCL, subject to statutory clearances including environmental safeguards, may grant Short Term Permit to their Principal Executing Agencies based on the certification of the concerned authorities upto 31.12.2021."***

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

(Manoj Kumar Dwivedi) IAS

**Commissioner/Secretary to the Government.**

No: IND/MNG/47/2020

Dated: 22.12.2020

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Lieutenant Governor.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. All Commissioner/Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Divisional Commissioner, Jammu/Kashmir.
10. Director General, J&K Institute of Management, Public Administration and Rural Development.
11. Chairman, J&K Special Tribunal.
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director, Information, J&K.
15. Secretary, J&K Public Service Commission.
16. Director Estates, J&K.
17. Director, Archives, Archaeology and Museums, J&K.
18. Director, Geology and Mining, J&K.
19. Director, Panchayati Raj, J&K.
20. Secretary, J&K Services Selection Board.
21. General Manager, Government Press, Jammu/ Srinagar.
22. Private Secretary to the Hon'ble Lieutenant Governor.
23. Private Secretary to Advisor (F) to the Lieutenant Governor.
24. Private Secretary to Advisor (B) to Lieutenant Governor.
25. Private Secretary to Advisor (BK) to Lieutenant Governor.
26. Private Secretary to the Chief Secretary.
27. Private Secretary to Commissioner/Secretary to the Government, General Administration Department/Industries and Commerce Department.
28. Incharge Website, I&C/GAD.
29. Government Order file/Stock file.

**(Aadil Fareed),**

Deputy Secretary to the Government